

C.A.No. 3486 OF 1998

ITEM No.113

Court No. 7

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 3486 of 1998

LACCHMAN SINGH Appellant (s)

VERSUS

STATE OF HIMACHAL PRADESH & ORS.Respondent (s)

With Civil Appeal No.3487 of 1998

Date : 10/12/2003 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Appellant (s)Mr. K.T.S. Tulsi,Sr.Adv.
Mr. Prem Malhotra,Adv.

For Respondent (s)Mr. E.C. Agrawala,Adv.
Mr. Naresh K. Sharma,Adv.

UPON hearing counsel the Court made the following
O R D E R

Not for tomorrow and for 16th December, 2003.

[T.I. Rajput][Shelly Sengupta]
Court Master Court Master